

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1832
ANSWERED ON:17.07.2009
UNEMPLOYMENT ALLOWANCES UNDER NREGS
Sushant Dr. Rajan

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether unemployment allowance is being paid to the unemployed youth under the National Rural Employment Guarantee Scheme (NREGS);
- (b) if so, the details of the amount paid during each of the last three years, State-wise; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a)to(c): Section 7(1) of NREG Act, 2005 provides for payment of unemployment allowance by the State Government to an applicant if he/she is not provided employment within 15 days of receipt of application seeking employment or from the date on which the employment has been sought in case of an advance application, whichever is later.

Unemployment allowance is paid by the State Governments from their own resources. As per reports available from the State Governments, unemployment allowance has been paid by Government of Madhya Pradesh, Orissa and Karnataka. Details of the unemployment allowance paid by these States are as under:

S. No.	Name of the State	Details of the unemployment allowance paid
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1	Madhya Pradesh	During 2006-07, In Badwani district, 1574 applicants were paid a sum of Rs. 4,75,386 as unemployment allowance
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2	Orissa	A total of 543 job seekers have been paid Rs. 1, 03,462 as unemployment allowance in three districts viz. Nawarangpur, Kalahandi and Bolangir.
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3	Karnataka	679 applicants have been paid Rs. 1,68,068 as unemployment allowance in 8 Gram Panchayats of Raichur district.
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4.	West Bengal	Eight job card holders in South 24-Parganas district of the State have been paid 14 days unemployment allowance each in 2007-08
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5.	Kerala	An amount of Rs. 1063 was sanctioned to a job seeker as unemployment allowance for 32 days during the year 2006-07 in Wayanad district.
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6.	Tripura	51 registered job seekers were paid unemployment allowance during the year 2008-09.
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7	Jharkhand	78 workers of Jerua & Kope villages in Latehar district were
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paid Rs. 138330.00 as unemployment allowance.

No unemployment allowance has been paid by the Governments of Punjab, Tamil Nadu, Andhra Pradesh, Rajasthan, Haryana, Assam, Himachal Pradesh, Sikkim, Gujarat, Chattisgarh, Mizoram, Arunachal Pradesh, Uttarakhand, Nagaland, and Union Territory of Andaman & Nicobar Islands. Information from the remaining States is being collected.